

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Appeal No. 59 of 2013 (SZ)**

| Applicant(s) | Vs. | Respondent(s) |
|--|-----|--|
| Shri. Vijayaraghava Reddy | | 1) Graphite India Limited, Bangalore |
| 2) Mrs. Ruchi Tandon, Bangalore | | 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore |
| 3) Mrs. Nivedita Gouda, Bangalore | | 3) The Chief Environmental Officer, Bangalore East, Karnataka State |
| 4) Mrs. Madhavi Govindarajan, Bangalore | | |
| 5) Ms. Neelima Gandepally, Bangalore | | |
| 6) Mrs. Suvarna Shanbag, Bangalore | | Pollution Control Board, Bangalore |
| 7) Mrs. Usha Balakrishnan, Bangalore | | 4) Boni Varghese K. Oommen, Karathalli, Bangalore |
| 8) Mr. N. Ramesh, Bangalore | | |
| 9) Mr. Naveen, Bangalore | | 5) Karnataka State Appellate Authority Bangalore and another |
| 10) M/s. Maruthi Clothing Co., Bangalore | | |

Legal Practitioner for Appellant

Legal Practitioner for Respondents

Shri Clifton D' Rozario
Raghupathi & Maitreyi Krishnan

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar, for R-2 and R-3
M/s. Law Square for R-6
M/s. VHVK Law Partner for R4

Appeal No. 60 of 2013 (SZ)

| Applicant(s) | Vs. | Respondent(s) |
|------------------------------|-----|---|
| Shri. Bony Verghese K Oommen | | 1) Graphite India Limited, Bangalore |
| | | 2) The Member Secretary, Karnataka State Pollution Control Board, Bangalore |
| | | 3) The Chief Environmental Engineer, Bangalore East Karnataka State Pollution Control Board, Bangalore |
| | | 4) Graphite India Limited Employees Union Bangalore |

Legal Practitioner for Appellant

Legal Practitioner for Respondents

M/s. VHVK Law Partners

Smt. Pushpa Menon for R1
Shri T.K. Bhaskar for R-2 and R-3
M/s. Law Square for R-4

Appeal No. 20 of 2014 (SZ)

| Appellant(s) | Vs. | Respondent(s) |
|---|-----|---|
| Vijay Raghav Reddy Bangalore | | M/s. Graphite India Ltd Bangalore and others |
| Legal Practitioners for Appellant(s) Shri Clifton D' Rozario | | Legal practitioners for respondent(s) Smt. Pushpa Menon for R1 |

Raghupathi & Maitreyi Krishnan

Shri T.K. Bhaskar for R-2 and R-3

Appeal No. 21 of 2014 (SZ)

Appellant(s)
Vijay Raghav Reddy
Bangalore

Vs. M/s. Graphite India Ltd
Bangalore and others

Respondent(s)

Legal Practitioners for Appellant(s)

Legal practitioners for respondent(s)

Shri Clifton D' Rozario

Smt. Pushpa Menon for R-1
Shri T.K. Bhaskar for R-2 and R-3

COMMON ORDER

| Note of the Registry | Orders of the Tribunal |
|----------------------|--|
| Item No. 10 to 13 | <p>Date: 18th September, 2017</p> <p>We have heard Mr.P.S.Raman, learned Senior Counsel appearing for respondent No.1 and also learned counsel appearing for the appellants.</p> <p>The learned counsel may file their written note on or before 22.09.2017.</p> <p>The learned counsel appearing for respondent No.6 has filed brief written arguments.</p> <p>The Karnataka State Pollution Control Board has filed a note on Ambient Air Quality Report of Bengaluru City for the period from 2012 to 2017.</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p> |